

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 3rd January, 2020

No.HC.VII-100 (Pt.-VII)/2010/27/A : Shri Lalbiakzama, Judge, Fast Track Court, Kolasib (Mizoram) is **exempted** from attending the "Refresher Course for POCSO Courts (P-1196)", scheduled to be held from 03.01.2020 to 05.01.2020 at the National Judicial Academy, Bhopal.

By order,
Sd/- Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-100 (Pt.-VII)/2010/28 - 39/A dated 03.01.2020

Copy forwarded for information and necessary action to:

1. The Director, National Judicial Academy, Bhopal.
2. The Director, Judicial Academy, Assam.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Accountant General (A&E), Mizoram, Aizawl (in reference to the Notification No. HC.VII-100(Pt.-VII)/2010/7306/A, dated 13th December, 2019).
5. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl. She is requested to inform the concerned officer accordingly.
8. Shri Lalbiakzama, Judge, Fast Track Court, Kolasib
9. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
10. The Deputy Registrar, Protocol, Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
12. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

WJ
3.1.2020
Registrar (Judicial)

03.01.19